

SL.No.7

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

PHYSICAL HEARING

**CORAM: JUSTICE TELAPROLU RAJANI – HON’BLE MEMBER (J)
CORAM: SHRI CHARAN SINGH - HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 15.03.2023 AT 02:30 PM**

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| TRANSFER PETITION NO. | |
| COMPANY PETITION/APPLICATION NO. | IA (IBC)/444/2023 in Company PetitionIB/10/2022 |
| NAME OF THE COMPANY | Feno Plast Ltd |
| NAME OF THE PETITIONER(S) | The Canara Bank |
| NAME OF THE RESPONDENT(S) | Feno Plast Ltd |
| UNDER SECTION | 7 of IBC |

ORDER

Issue notice to the Respondents. Post on 27.04.2023.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)